

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag.No. 6, JABALPUR- 482 001

Dated 27.4.05

Registration No.

Singapore Kewas Sin Koo

Applicant (s)

VERSUS

101100 10/2/2011

Respondent (s)

5/2/5.

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

21.9.2005

Shri B.P.Rao for the applicant.

Shri M.N.Banerji, learned counsel for the respondents.

The learned counsel for the applicant seeks permission to withdraw this Original Application.

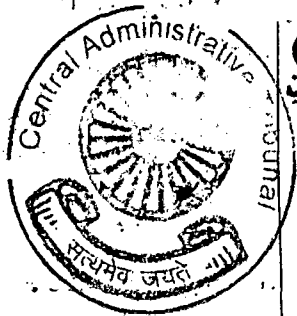
The O.A. is dismissed as withdrawn. No costs.

Sd/-

(Madan Mohan) :
Judicial Member

Sd/-

(M.P. Singh)
Vice-Chairman



अन्य प्रतिष्ठान

उप रजिस्ट्रार

BY REGISTRAR

केन्द्रीय प्रशासनिक अधिकरण

CENTRAL ADMINISTRATIVE TRIBUNAL

जबलपुर बेंच, जबलपुर

JABALPUR BENCH, JABALPUR